(b) to (e) The Department of Space is working very closely with the Ministry of Home Affairs, Department of Science & Technology and Indian Meteorological Department in the field of Disaster Management. Space based platforms are being used for early warning of cyclones and other weather events. Assistance from Department of Space is also being made available for emergency communications. A Geographical information System (GIS) based database for emergency management is also proposed to be set up in partnership with National Remote Sensing Authority (NRSA) and Indian Space Research Organisation (ISRO), Department of Space inputs are also an essential part of hazard zonation.

Sexual harassment of women in police custody

- †1512. DR. PRABHA THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the number of cases relating to the sexual harassment of women in police custody have increased; and
- (b) if so, the State-wise details of the extent of increase therein and the number of accused who have been punished during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) As per the statistics available with the National Crime Records Bureau, the number of cases of custodial rape during reported the last five years is as follows:

Year	No. of cases	
1998	4	
1999	4	
2000	2	
2001	0	
2002	3	

(b) A statement on number of cases reported, persons arrested, persons chargesheeted and persons convicted in the last five years is given in the Statement.

[†]Original notice of the question was received in Hindi.

Statement

Cases reported, persons arrested, charge-sheeted and convicted in custodial rape during 1998-2002

SI.	No. State/UT			1098			00		2000				
		Cases Reported	Per- sons arres- ted she	Per- sons charge- eeted	Persons convic- ted	Cases Repor- ted	Per-	Persons sons arres- charge-ted sheeted	Persons convic- ted	Cases Repor- ted		Persons sons arres- charge-ted sheeted	Per- sons convic- ted
	1 2	3	4	5	6	7		8 0	10	11	1	2 13	14
	1 Andhra Pradesh	1	0	0	0	2		0 0	0	0		0 0	0
	2 Arunachal Pradesh	0	0	0	0	0		0 0	0	0		0 0	0
	3 Assam	0	0	0	0	0		0 0	0	0		0 0	0
	4 Bihar	0	0	0	0	0		0 0	0	0		0 0	0
	5 Chhattisgarh	NA	NA	NA	NA	NA	N	A NA	NA	NA	N	A NA	NA
	6 Goa	0	0	0	0	0		0 0	0	0		0 0	0
	7 Gujarat	1	5	5	0	0		0 0	0	0		0 0	0
	8 Haryana	0	0	0	0	1		0 0	0	0		0 0	0
	9 Himachal Pradesh	0	0	0	0	0		0 0	0	0		0 0	0
1	0 Jammu & Kashmir	0	0	0	0	0		0 0	0	0		0 0	0
1	1 Jharkhand	NA	NA	NA	NA	NA	N	A NA	NA	NA	N	A NA	NA
1	2 Karnataka	0	0	0	0	0		0 0	0	0		0 0	0
1	3 Kerala	0	0	0	0	0		0 0	0	0		0 0	0
1	4 Madhya Pradesh	0	0	0	0	0		0 0	0	1		0 0	0

1 2	3	4	5	6	7	8	9	10	11	12	13	14
15 Maharashtra	1	1	1	0	0	0	0	0	0	0	0	0
16 Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17 Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18 Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19 Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20 Orissa	0	0	0	0	0	0	0	0	1	1	1	0
21 Punjab	0	0	0	0	0	0	0	0	0	0	0	0
22 Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0
23 Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24 Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
25 Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26 Uttaranchal	HA	NA										
27 Uttar Pradesh	1	2	2	0	0	0	0	0	0	0	0	0
28 West Bengal	0	0	0	0	1	1	1	0	0	0	0	0
Total (States)	4	8	8	0	4	1	1	0	2	1	1	0
29 A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30 Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31 D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
32 Daman &Diu	0	0	0	0	0	0	0	0	0	0	0	0
33 Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0
34 Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35 Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0
Total (UTs)												
TOTAL (ALL-INDIA)	4	8	8	0	4	1	1	0	2	1	1	0

8

Cases reported, persons arrested, charge-sheeted and convicted in custodial rape during 1998-2002 (Conld.)

SI. No. 6tate/UT		2001				2002		
	Cases Reported	Persons Arrested	Persons Persons Charge- Converse Sheeted		Cases Reported	Persons Arrested	ij	Persons Convicted
1 2	3	4	5	6	7	8	9	10
1 Andhra Pradesh	0	0	3	0	0	0	0	4
2 Arunachal Pradesh	0	0	0	0	0	0	0	0
3 Assam	0	0	0	0	0	0	0	0
4 Bihar	0	0	0	0	0	0	0	0
5 Chhattisgarh	0	0	0	0	0	0	0	0
6 Goa	0	0	0	0	0	0	0	0
7 Gujarat	0	0	0	0	0	0	0	0
8 Haryana	0	0	0	0	1	0	0	0
9 Himachal Pradesh	0	0	0	0	0	0	0	0
10 Jammu & Kashmir	0	0	0	0	0	0	0	0
11 Jharkhand	0	0	0	0	0	0	0	0
12 Kamataka	0	0	0	0	0	0	0	0
13 Kerala	0	0	0	0	0	0	0	0
14 Madhya Pradesh	0	0	0	0	0	0	0	0
15 Maharashtra	0	0	0	0	1	0	0	0
16 Manipur 17 Meghalaya	0 0	0.0	0 0	0 0	0 0	0 0	0 0	0

1 2	3	4	5	6	7	8	9	10
18 Mizoram	0	0	0	0	0	0	0	0
19 Nagaland	0	0	0	0	0	0	0	0
20 Orissa	0	0	0	0	0	0	0	0
21 Punjab	0	0	0	0	0	0	0	0
22 Rajasthan	0	0	0	0	0	0	0	0
23 SWdm	0	0	0	0	0	0	0	0
24 Tamil Nadu	0	0	0	0	0	0	0	0
25 Tripura	0	0	0	0	0	0	0	0
26 Uttaranchal	0	0	0	0	0	0	0	0
 27 Uttar Pradesh 28 West Bengal Total (States) 29 A&N Islands 30 Chandigarh 31 D&N Haveli 32 Daman & Diu 33 Delhi UT 	00000	00000000	0 0 3 0 0 0 0	00000000	1 0 3 0 0 0 0	00000000	0 0 0 0 0 0	0 0 4 0 0 0
34 Lakshadweep 35 Pondicherry Total (UTs)	0 0 0	0 0 0	0 0 0	0 0 0	0 0 0	0 0 0	0 0 0	0 0
TOTAL (ALL-INDIA)	0	0	3	0	0	3	3	0

Source—Crimes in India (Monthly) N.A. Stands for not available.

78